GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

RAJYA SABHA UNSTARRED QUESTION NO.1564 ANSWERED ON 01.08.2025

MANOHARABAD-KOTHAPALLI AND BHADRACHALAM-KOVVUR RAILWAY PROJECTS

1564 SHRI B. PARTHASARADHI REDDY:

Will the Minister of Railways be pleased to state:

- (a) whether the execution of the Manoharabad–Kothapalli and Bhadrachalam–Kovvur railway projects is experiencing delays due to factors such as funding/land acquisition;
- (b) if so, the details of funds released so far by the Ministry, the status of financial contributions from the State Government for each project;
- (c) the present status of land acquisition for these projects, district-wise; and
- (d) the revised timelines for completion of the two projects and the measures being undertaken to expedite their progress?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d) Manoharabad-Kothapalli new line project was sanctioned on cost sharing basis with State Government of Telangana, in which Government of Telangana has to provide land free of cost and share 1/3 rd construction cost of the project. The total length of the project is 151 Kms, out of which 76 Kms length between Manoharabad- Siddipet has been completed. Work has been taken up in balance section i.e. Siddipet-Kothapalli.

Out of total requirement of 1145.6 Ha land for this project, 1049.5 Ha land has been acquired and balance 96.1 Ha land is yet to be acquired by the Government of Telangana. An amount of Rs. 416 cr out of Rs. 926.93 Cr has been deposited by State Government. Balance amount to be deposited by State Govt of Telangana is Rs. 511.20 Cr. Execution of project depends on timely acquisition of land for the project and deposition of share by State Govt.

Bhadrachalam Kovvur (119 km) New Line project was sanctioned on 50% cost sharing basis with Government of Andhra Pradesh at an anticipated cost of Rs.2155 crore. Bhadrachalam-Satupalli (56.25 km) new line project has already been completed in May 2022. Government of Andhra Pradesh has been requested to re-affirm their consent for sharing cost of the project.

The completion of any Railway project depends on various factors like quick land acquisition by State Government, forest clearance by officials of forest department, deposition of cost share by State Government in cost sharing projects, priority of projects, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project(s) site, number of working months in a year for particular project site due to climatic conditions etc.
